

SPECIAL BENCH  
COURT - II

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

RCP(IB)/1(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> FEBRUARY 2024, 02:30 P.M**

IN THE MATTER OF	HINDUSTAN ADHESIVE & CHEMICALS VS ALISHAN VENEER & PLYWOOD PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Ramesh Kumar Verma, PCA ] For the Corporate Debtor

**ORDER**

1. Learned Counsel for the Corporate Debtor present. None for the Operational Creditor.
2. Learned Counsel appearing on behalf of the Corporate Debtor undertakes to file reply affidavit within a period of two weeks, failing which an appropriate order will be passed on the next date of hearing.
3. List this matter on **5<sup>th</sup> March, 2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)